

# HIGH COURT FOR THE STATE OF TELANGANA

## TENDER NOTIFICATION

### ROC.No.663/2021-CPS

Sealed quotations are invited for supply of One Hundred (100 Nos.) Laptops with 05 (Five) Years on-site comprehensive warranty by Original Equipment Manufacturer (O.E.M) [on buyback of approx. 100 Nos. of old Acer Laptops (Model Nos.TMP 253-M & TMP 245-M purchased in the year 2013 & 2014 respectively)] (on "as is where is" basis) for the use of High Court for the State of Telangana at Hyderabad.

**(Details of configuration are mentioned below)**

### **SPECIFICATIONS FOR LAPTOPS**

S.No.	Description	Specifications
1	Make & Model:	_____ (Specify)
2	Processor	Latest Intel Core i5-1135G7 Processor (8M Cache, up to 4.20 GHz, with IPU) 11th Gen Processor or higher
3	Chipset	As per Manufacture OEM-Compatible
4	Mother board	Compatible OEM Motherboard
5	RAM	8GB RAM @ 2400 MHz or higher with min. 2 DIMM slots expandable upto 32 GB
6	Primary Storage	512GB NVMe M.2 SSD
7	Audio	Integrated Audio with Internal speakers
8	Network Interface	10/100/1000 Network Interface
9	Wireless LAN	802.11 AC Dual Band, Bluetooth 5.0 or better
10	Graphics	Intel® UHD Graphics 620 or better
11	Display	14.0" Full HD (1366x768) Anti-glare (16:9) WLED, 220 nits, non-touch display or Higher
12	Input Devices	Spill-resistant, Backlit Key Board with Standard Touchpad
13	Interfaces	2 USB 3.0 Gen 1, 1 USB 2.0, HDMI 1.4/, VGA/ Display Port, RJ-45, 1 USB Type C 3.1 with power delivery and Display Port, Universal Jack global headset jack + mic. Optional:SD 3.0 Memory card reader.
14	Battery	41 WHr Lithium Ion/Lithium Polymer battery or higher with minimum 6Hrs battery or better

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14	Battery	41 WHr Lithium Ion/Lithium Polymer battery or higher with minimum 6Hrs battery or better
15	Webcam	Integrated HD Webcam with privacy shutter and microphone. Optional: IR Webcam
16	Security	Discrete TPM 2.0 (Hardware) Security - Hardware: Kensington/Security Lock.
17	OS Support & drivers	Ubuntu Linux Support 18.04/20.04 Ver or higher version
18	Weight and Height	Weight Not more than 1.8 kgs including Battery and Height Not more than 20 mm
19	Other Certification	OEM should be listed in IDC Report - TOP 4 PC Companies having Market share in India for past four Qtr's ISO 9001:2008; ISO 27001: 2013 Certification or better, EPEAT India Registered, MIL-STD 810G tested (Minimum 12 or more Tests Passed) - Proof document to be enclosed.
20	Accessories	With required accessories, connecting cables and driver media, Carry Case (Not back pack) (Professional carry case)
21	Power Consumption	External 45 watt or better
22	Warranty	Five (05) Years Comprehensive Onsite warranty for Laptops and Three (03) Years for battery and power adapter, from the date of installation.

**BUYBACK LAPTOPS DETAILS:**

(1) Make and Model	Acer TMP 253-M
Processor	Intel Core i3-2348M
Memory	4 GB DDR3
Hard drive	500 GB HDD
Year of Purchase	2013
(2) Make and Model	Acer TMP 245-M
Processor	Intel Core i3-4010U
Memory	4 GB DDR3
Hard drive	500 GB HDD
Year of Purchase	2014
Grand Total Quantity	100 (approx)
Buyback price of each old laptop	Rs. _____ (to be metioned)
Total Buyback price of old laptops	Rs. _____ (to be metioned)

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*D. Rajan*  
2/3/2022

### TERMS AND CONDITIONS

- 1) Bidder should have at least **three (03) years of experience** in the sales, service and support and be an Authorised Sales and Service Provider for the Model which is offered. Dealership Authorisation letter from O.E.M valid up to 31-03-2023 and O.E.M support letter for five (05) years should be enclosed to the tender.
- 2) The Registrar (I.T.)-cum-Central Project Coordinator may at his discretion ask the bidder for clarification of their bids including price.
- 3) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 4) The bidder should have financial turnover of Rs.2 crores or above in each of the last three (03) Financial Years (2018-19, 2019-20 & 2020-21). Audited balance sheets or CA certified reports should be submitted.
- 5) The bidder should have minimum one authorized service centre in each District as on bid calling date. Details of the service centre and service personnel should be enclosed.
- 6) The bidder should furnish the information on major past supplies under the product/service for the last three financial years and satisfactory performance report from customers.
- 7) **DELIVERY AND INSTALLATION PERIOD:** Not later than four (04) weeks from the date of issue of purchase order.
- 8) The successful bidder will have to furnish unconditional Bank Guarantee of 10% of purchase value to the High Court for the State of Telangana at Hyderabad valid for a period of five (05) years; within 15 working days of issue of Purchase Order, towards service guarantee.
- 9) The successful bidder has to deliver the laptops at the District Head Quarters of the State of Telangana and install the same to the allotted Judicial Officer residing/working at the concerned Court (List of location will be provided by the High Court).
- 10) **PAYMENT TERMS:** On successful and satisfactory installation of items referred to above and on submission of unconditional Bank Guarantee of 10% of the total amount from a nationalized bank towards due performance of warranty, and on submission of Advance Stamped Receipt in triplicate, the amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Officer (P.A.O)., Hyderabad.
- 11) Price (Indian Rupees) indicated shall be **inclusive of all taxes applicable.**
- 12) Quote the Laptop price irrespective of the buyback quantity.

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- 13) The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of the product.
- 14) **WARRANTY:**
- Five (05) years comprehensive onsite warranty and support by the Original Equipment Manufacturer (O.E.M) for Laptop and Three (03) Years for battery and power adaptor from the date of installation, including free provision of spare parts, kits as and when necessary.
  - If the defective Laptop not made operational beyond 48 hours after the complaint (during the warranty period), the Firm will be required to provide a stand-by laptop of the same or higher configuration, failing which a penalty of Rs.200/- per day till the laptop is rectified will be imposed after 48 hours.
  - Warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court for the State of Telangana at Hyderabad.
  - On completion of the Warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of five (05) years for the Laptops. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of bank guarantee.
  - TRAINING TO JUDICIAL OFFICER:** The successful bidder has to provide training to Judicial Officer of the concerned District on the operation of the Laptop offered at the time of installation of Laptop.
- 15) The Registrar (I.T.)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad, reserves the right to accept or reject the offers without assigning any reasons.

**Tender submitting address:** The Registrar (I.T.)-cum-Central Project Coordinator, 6<sup>th</sup> Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

Note: Please write Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall have to submit their sealed quotations according to the above specifications to the undersigned **on or before 19-03-2022** **onduring the office hours.**

**HYDERABAD**  
Date: 09-03-2022

  
**REGISTRAR (I.T.)-cum-  
CENTRAL PROJECT COORDINATOR**